

BENCH-I

No one present

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

**T.P.No. 271/KB/2017
C.P.No. 289/1996**

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th January 2018, 10.30 A.M

Name of the Company		Sree Ram Engineering Co. -Vs- Dunlop India Limited	
Under Section		433,434,439	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

No one is present from either side.

Petition is dismissed for default of the petitioner.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)